

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL No. 271 of 2015 &  
IA No. 438 of 2015**

**Dated: 19<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Karnataka Power Transmission Corporation Ltd. & Anr. .... Appellant (s)  
Versus  
M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. Savyasachi K. Sahai for R-1

**ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 03.08.2016 after serving copy on the other side.

List the matter on **24.08.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**